

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA No. 238 of 1995

Tuesday, this the 14th day of February, 1995

CORAM:

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR SP BISWAS, ADMINISTRATIVE MEMBER

1. S Mohanan,
Chowkidar,
Office of the Sub Divisional Officer,
Phones, West-III, Kesavadasapuram,
Thiruvananthapuram.
residing at P&T Quarters,
A6, Kesavadasapuram.
2. K Sreedharan,
Jamadar, (working as Chowkidar),
Office of the Sub Divisional Officer,
Phones, West-III, Kesavadasapuram,
residing at Sasikalavilasam,
Cheruvakkal, Sreekariam PO. .. Applicants

By Advocate Mr. Sasidharan Chempazhanthiyil

Vs.

1. Sub Divisional Officer, Phones,
West-III, Kesavadasapuram,
Thiruvananthapuram-4.
2. General Manager, Telecom,
Thiruvananthapuram Telecom District,
Thiruvananthapuram...
3. Chief General Manager, Telecom,
Kerala Circle,
Thiruvananthapuram-33.
4. Union of India represented by
its Secretary,
Ministry of Communications,
New Delhi. .. Respondents

By Advocate Mr. S Radhakrishnan, Additional Central Government
Standing Counsel

ORDER

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Applicants complain that they have not been paid compensation for the extra hours of work, which they were directed to do since 13-3-1990. We find that several representations have been made by applicants, and that

they have not been disposed of for a long time. Perhaps the representations themselves may not be traceable now. Applicants may make fresh representations within one month from today, and first respondent shall consider the same on merits, pass appropriate orders thereon within two months of the date of receipt of the representations and communicate the orders to applicants.

2. With these directions we dispose of the application. No costs.

Dated the 14th February, 1995

SP Biswas

SP BISWAS
ADMINISTRATIVE MEMBER

Chettur Sankaran Nair

CHETTUR SANKARAN NAIR (J)
VICE CHAIRMAN

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